

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following transfer and posting orders are hereby made in official exigency with immediate effect:

S. No.	Name & EC	From	To
1	Sh. Madan Mohan E.C.: 76484338	JA in Mediation Centre, East, KKD, Delhi	Asst. Ahlmad in the Court of Sh. Manish Yaduvanshi, Judge Family Court-02, KKD, Delhi (on diverted capacity)
2	Sh. Vivek Duhan E.C.: 75004981	Asst. Ahlmad in the Court of Sh. Manish Yaduvanshi, Judge Family Court-02, KKD, Delhi (on diverted capacity)	JJA in Mediation Centre, East, KKD, Delhi
3	Sh. Sunil Kr. E.C.: 12188	JA/Ahlmad in the Court of Sh. Satybrata Panda, ADJ-04, NDD, PHC, New Delhi	Reader in the Court of Ms. Sanya Dalal, MM-01, North- West, Rohini Courts, New Delhi
4	Sh. Rajesh Saini E.C.: 39485459	SJA/Reader in the Court of Ms. Sanya Dalal, MM-01, North-West, Rohini Courts, New Delhi	SJA/Reader in the Court of Ms. Charu Aggarwal, Judge, Family Court, West, THC, Delhi (on diverted capacity)
5	Sh. Chetan Kumar E.C.: 51124433	Reader in the Court of Ms. Charu Aggarwal, Judge, Family Court, West, THC, Delhi (on diverted capacity)	JA in Office Pool, Central, THC, Delhi
6	Sh. Naresh Kumar E.C.: 24047066	JJA/Ahlmad in the Court of Sh. Sanjeev Kumar-II, Spl. Judge (NDPS Act)-02, Central, THC, Delhi	Ahlmad in the Court of Sh., Satybrata Panda, ADJ-04, NDD, PHC, New Delhi
7	Sh. Prakash Singh Panwar E.C.: 25450569	JJA/Asst. Ahlmad in the Court of Ms. Deeksha Madaan, MM (Mahila Court)-01, South, Saket Courts, New Delhi	Ahlmad in the Court of Sh. Sanjeev Kumar-II, Spl. Judge (NDPS Act)-02, Central, THC, Delhi
8	Sh. Mervyn Robin Richard Ekka E.C.: 19105965	JJA in Office Pool, Central, THC, Delhi	Asst. Ahlmad in the Court of Ms. Deeksha Madaan, MM (Mahila Court)-01, South, Saket Courts, New Delhi
9	Sh. Satender Kumar E.C.: 12434517	JA/Ahlmad in the Court of Sh. Viplav Dabas, ASJ (FTC), South-West, Dwarka Courts, New Delhi	Ahlmad in the Court of Ms. Charu Gupta, ASJ (SC- POCSO), North-East, KKD, Delhi
10	Sh. Sukhvir E.C.: 49540787	JA/Ahlmad in the Court of Ms. Charu Gupta, ASJ (SC- POCSO), North-East, KKD, Delhi	Ahlmad in the Court of Sh. Viplav Dabas, ASJ (FTC), South-West, Dwarka Courts, New Delhi
11	Sh. Simrandeep Singh E.C.: 62468262	JA in Copying Agency, North East, KKD, Delhi	Asst. Ahlmad in the Court of Sh. Himanshu Raman Singh, JSCC-cum-ASCJ-cum-GJ, Shahdara, KKD, Delhi
12	Sh. Pankaj Dahiya EC:83953881	JJA in Office Pool, Central, THC, Delhi	Asst. Ahlmad in the court of Sh. Muneesh Garg, ASJ- 01(POCSO), Central, THC
13	Sh. Sonu Thakur EC:84703957	JJA in Mediation Centre, South, Saket Courts, New Delhi	Asst. Ahlmad in the Court of Ms. Savita Rao, District Judge, Commercial Court-04, Shahdara, KKD, Delhi

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S. No.	Name & EC	From	To
14	Ms. Heena Arora E.C.: 66123329	JJA in Record Room (Sessions), Shahdara, KKD, Delhi	JJA in Mediation Centre, South, Saket Courts, New Delhi
15	Ms. Vineeta EC:27373177	Asst. Ahlmad in the Court of Ms. Savita Rao, District Judge, Commercial Court-04, Shahdara, KKD, Delhi	JJA in Record Room (Sessions), Shahdara, KKD, Delhi

Note: 1. Ms. Sarita, JJA (E.C.: 35049874) presently posted as Asst. Ahlmad in the Court being presided over by Sh. Himanshu Raman Singh, JSCC-cum-ASCJ-cum-GJ, Shahdara, KKD, Delhi is directed to report in Office Pool, Admn.-II, Central, THC, Delhi on joining from Maternity Leave.

2. Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

*GIRISH KATHPALIA*  
10.10.22

(Girish Kathpalia)  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No. 77573-648  
P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 10 OCT 2022

**Copy forwarded for information and necessary action to:**

1. Ld. Principal District & Sessions Judges of the concerned Districts in Delhi/N.D.
2. Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. Ld. Officers/Officer-in-charges concerned.
4. Personal Office of the Ld. Principal D&SJ (HQs), THC, Delhi.
5. DDOs, Accounts Branches concerned for further necessary action, as per rules.
6. Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
7. Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
8. Officials concerned for compliance.

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Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi